

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. †2226
TO BE ANSWERED ON THE 15TH DECEMBER, 2023**

**CONSTRUCTION OF MEDICAL COLLEGE IN GONDIYA,
MAHARASHTRA**

†2226. SHRI SUNIL BABURAO MENDHE

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the State Government has still not finalized the tender process for construction of Government Medical College in Gondiya district of Maharashtra;
- (b) if so, the details thereof;
- (c) whether the Union Government has directed the State Government to expedite the tender process; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the Scheme, 157 Government medical colleges have been approved in three phases, including two medical colleges in Maharashtra at Gondia and Nandurbar. As per guidelines of the scheme, the planning, execution and commissioning of the medical colleges approved under the scheme is to be done by the State Government. However, the Ministry is monitoring the progress of the medical colleges under the scheme through various review meetings with the State Government.
